

HIGH COURT OF CHHATTISGARH: BILASPUR

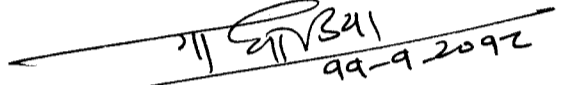
NOTIFICATION

No. 09/Confdl./2018
II-1-4/2016

Bilaspur, dated 11th January, 2018

It is hereby notified that pursuant to Notification No. K.13016/02/2017-US.II dated 05.01.2018 of the Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, Hon'ble Shri Justice Sanjay Agrawal and Hon'ble Shri Justice Rajendra Chandra Singh Samant, Additional Judges have assumed charge of the office of Judge of the High Court of Chhattisgarh on 08th January, 2018 in the forenoon.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 10/Confdl./2018
II-1-4/2016

Bilaspur, dated 11th January, 2018

Copy forwarded to :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Private Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. The Private Secretary to Hon'ble Shri Justice R.C.S.Samant, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. The Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. The Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
13. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

Contd....2/-

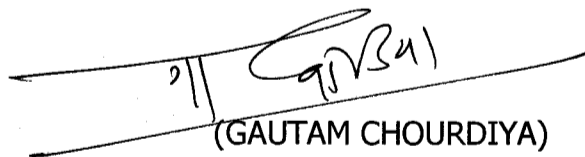
(2)

14. Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
15. Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
16. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Secretary General, Supreme Court of India, New Delhi for information.
18. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26-Mansingh Road, New Delhi for information with reference to notification no. K.13016/02/2017-US.II dated 05.01.2018.
19. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
20. Private Secretary to Registrar (Vigilance/ I. & E./Establishment), High Court of Chhattisgarh, Bilaspur for information.
21. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
22. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
23. Registrar General, High Court of Allahabad, Allahabad.
24. Registrar General, High Court of Andhra Pradesh, Hyderabad.
25. Registrar General, High Court of Calcutta, Kolkata.
26. Registrar General, High Court of Delhi, Delhi.
27. Registrar General, High Court of Gauhati, Guwahati.
28. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
29. Registrar General, High Court of Himachal Pradesh, Shimla.
30. Registrar General, High Court of Jammu & Kashmir, Jammu.
31. Registrar General, High Court of Jharkhand, Ranchi.
32. Registrar General, High Court of Karnataka, Bangalore.
33. Registrar General, High Court of Kerala, Ernakulam.
34. Registrar General, High Court of Madhya Pradesh, Jabalpur.
35. Registrar General, High Court of Madras, Chennai.
36. Registrar General, High Court of Odisha, Cuttack.
37. Registrar General, High Court of Patna, Patna.
38. Registrar General, High Court of Punjab & Haryana, Chandigarh.
39. Registrar General, High Court of Rajasthan, Jodhpur.
40. Registrar General, High Court of Sikkim, Gangtok.
41. Registrar General, High Court of Uttrakhand, Nainital.
42. Registrar General, High Court of Bombay, Mumbai.
43. Registrar General, High Court of Manipur, Imphal.
44. Registrar General, High Court of Meghalaya, Shillong.
45. Registrar General, High Court of Tripura, Agartala.
46. Registrar, Central Administrative Tribunal, New Delhi.
47. Chairman, Bar Council of India, New Delhi.
48. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
49. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
50. District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.

Contd....3/-

(3)

51. Shri Prabhat Kumar Shastri, Judge, Family Court, Manendragarh and Secretary, Chhattisgarh Nyayadhish Sangh for information.
52. Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
53. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
54. Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
55. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
56. Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
57. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
58. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
59. Section Officer/In-Charge Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil /Confidential /Copying /Computer /District Establishment /Establishment /Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Works/ Writ / I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
60. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
61. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
62. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
63. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
64. President, Industrial Court, Raipur for information.
65. Treasury Officer, Bilaspur for information.
66. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
११-१-२०१२